GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2868 ANSWERED ON 18/03/2025

NIRDPR EMPLOYEES

2868. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether, according to the recommendations of the Committee of Department of Expenditure on Autonomous Bodies, the Government has decided to move a proposal to disengage the National Institute of Rural Development and Panchayati Raj (NIRDPR) in the States including Rajendranagar, under Chevella Parliamentary Constituency, State-wise;
- (b) whether it is a fact that in the Notes on Demands for Grants 2025-26, the budget allocated for NIRDPR has been marked as NIL;
- (c) if so, the details of measures taken by the Government for the future of 225 regular employees, 303 retired employees and other categories, including outsourcing staff, contract employees, and Self-Help Groups dependent on NIRDPR; and
- (d) whether the Government has any alternative plan to safeguard the interests of these employees and ensure the continuity of the institute's activities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) to (d): Department of Expenditure (DoE) has recommended for the gradual disengagement of **National Institute of Rural** Development and Panchayati Raj (NIRD&PR), Rajendra Nagar, Hyderabad (Telangana) in terms of financial support administrative control to make it financially independent for exploring self-sustaining revenue streams to covert into a Center of Excellence. A token amount of Rs 1 lakh has been allocated in the Demands for Grants 2025-26 for NIRD&PR. As per recommendations of DoE, Central Government may access its services as a client. Government may give grants based on the functions of the body till it is converted into deemed, autonomous Institute. Disengagement by the Government is recommended with a three years timeline and a gradual budget reduction of 25% each year. Accordingly, the proposal of disengagement is being examined by the Department.
